

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
NEW DELHI**

No. NCDRC/4/2016/Circular/Registrar

16.08.2016

CIRCULAR

The Hon'ble President is pleased to order, in terms of Rule 15(9) of the Consumer Protection Rules, 1987 read with Regulation 21 of the Consumer Protection Regulations, 2005, that henceforth certified copies of the final orders be sent to the parties to the case(s) free of cost, and not to the Counsel.


(ANIL SRIVASTAVA)
Registrar

Copy to :

- .1. P.P.S. to Hon'ble President, NCDRC.
- .2. P.S. to Hon'ble Members, NCDRC.
- .3. Joint Registrar
- .4. Deputy Registrar
- .5. All Assistant Registrars, NCDRC
Court Masters, Section Officers.
- .6. S.O., IT, for uploading to the NCDRC Website.
- .7. Notice Board.